



2026:AHC:44980-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 3695 of 2026

Ashish Pratap @ Ashish Pratap Chandel And 2
Others

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Dinesh Kumar Singh
Counsel for Respondent(s)	:	G.A., Vimal Tripathi

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned A.G.A. for the State, Sri Vimal Tripathi, learned counsel for the respondent no. 3 and perused the record.
2. After some arguments, learned counsel for the petitioners has submitted that he does not want to press the writ petition and seeks to withdraw it with liberty to approach the appropriate forum at the appropriate stage.
3. In view of the statement made, this writ petition is dismissed as withdrawn with aforesaid liberty.
4. Certified copy of the F.I.R. be returned back as per rules.

February 25, 2026
KS

(Achal Sachdev,J.) (Rajiv Gupta,J.)